



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Meeting No - NC/3/MEET/May/202223/3

Meeting Date - 27/05/2022

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/May/202223/3 dated 27/05/2022, actually held on 22.06.2022 held under the Chairmanship of Dr. Amiya Chandra, Addl. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

Following members were present in the Meeting:

Sl. No.	Name & Designation	Department
1	Shri Shaish Kumar, Technical – 1	Consultant
2	Shri D.N. Mathur, Technical – 2	Consultant
In attendance		
1	Shri Ajay Kumar, Deputy Director	DGFT

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

The committee went through the Minutes of earlier Meeting No. NC/3/MEET/Apr/202223/1 dated 29/04/2022, was actually held on 10.05.2022.

MANUAL CASES

Case No.	A-01
Meeting No.	NC/3/MEET/May/202223/3
Date	27/05/2022
Firm's Name	M/s Clean Science and Technology Private Limited, Pune
HQ F. No.	01/82/050/00149/AM18/DES-III
RLA F. No.	31/83/040/00012/AM18
Advance Authorization No. and Date	3110066716 dated 02.05.2017
Subject	Request of M/s CLEAN SCIENCE AND TECHNOLOGY PVT. LTD., Pune for enhancement in the quantity of import items of norms in respect of adhoc norms fixed against Advance Authorization No. 3110066716 dated 02.05.2017
Decision: The Committee considered the request of firm for enhancement of norms and it was decided to call for following information / documents from the firm: (i) Copy of provisional Patent submitted in support of 79.18% yield.	

Case No.	A-02
Meeting No.	NC/3/MEET/May/202223/3
Date	27/05/2022
Firm's Name	M/s Clean Sciences and Technology Pvt. Ltd., Pune
HQ F. No.	01/82/050/01261/AM19/DES-III
RLA F. No.	31/83/040/00133/AM19
Advance Authorization No. and Date	3110067248 dated 10.12.2018
Subject	Request of M/s Clean Sciences and Technology Pvt Ltd Pune for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 3110067248 dated 10.12.2018
Decision: The Committee considered the request of firm for enhancement of norms and it was decided to call for following information / documents from the firm: (i) Stoichiometric balance on molar basis and percentage of yield to arrive at the quantity of raw material for which enhancement is required.	

Case No.	A-03			
Meeting No.	NC/3/MEET/May/202223/3			
Date	27/05/2022			
Firm's Name	M/s Clean Science and Technology Private Limited, Pune			
HQ F. No.	01/82/050/00916/AM19/DES-III			
RLA F. No.	31/83/040/00034/AM19			
Advance Authorization No. and Date	3110067081 dated 15.06.2018			
Subject	Request of M/s CLEAN SCIENCE AND TECHNOLOGY PVT. LTD., Pune for enhancement in the quantity of import items of norms in respect of adhoc norms fixed against Advance Authorization No. 3110067081 dated 15.06.2018			
Decision: The Committee considered the request of firm and taking into consideration 93% purity of Anisole and 80% reaction yield and also GST data given by the firm, it was decided to revise adhoc norms as under:				
Export product	Qty.	Sl. No.	Import items	Qty.
4-Methoxy Acetophenone (4 MAP) / Acetyl Anisole	1 kg	1	Anisole 93% Max	0.967 kg
		2	Acetic Anhydride 99%	0.755 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	A-04
Meeting No.	NC/3/MEET/May/202223/3
Date	27/05/2022
Firm's Name	M/s J.B Chemicals & Pharmaceuticals Ltd, Mumbai
HQ F. No.	01/82/050/00058/AM16/DES-III
RLA F. No.	03/94/040/00932/AM15
Advance Authorization No. and Date	0310792548 dated 01.01.2015
Subject	Request of M/s J.B Chemicals & Pharmaceuticals Ltd, Mumbai for review of adhoc norms fixed against Advance Authorization No. 0310792548 dated 01.01.2015

Decision: The Committee considered the request of firm for revision of norms and as per Licence Amendment Sheet furnished by the firm, it was decided to revise adhoc norms as under:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Boots Sore Throat Relief Lozenges Black Currant Sugar Free. Each Lozenges contains Isomalt ST-M 2141.64mg, Amylmetacrysol 0.6mg	100 lozenges	1.	Amylmetacresol	0.0612 gram
			2.	Isomalt ST-M	214.164 gram
2	Duro-Tuss Chesty Sugar Free Lozenges Lemon/Eucalyptus & Menthol. Each Lozenges contain Isomalt ST-M 2141.64mg, Cetylpyridinium Chloride 1.33mg	100 lozenges	1.	Cetylpyridinium Chloride	0.1356 gram
			2.	Isomalt ST-M	214.164 gram
3	Septolete Lozenges / Septolete Extra Lozenges / Septolete Ultra Lozenges / Septolete Omni Lozenges / Septolete Total Lozenges / Septolete Duo Lozenges / Septabene Lozenges. Each Lozenges contains Cetylpyridinium Chloride EP 1.00 MG Isomalt ST-M 2580.55 mg	100 lozenges	1.	Cetylpyridinium Chloride	0.102 gram
			2.	Isomalt ST-M	258.055 gram

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-05
Meeting No.	NC/3/MEET/May/202223/3
Date	27/05/2022
Firm's Name	M/s J.B. Chemicals & Pharmaceuticals Ltd., Mumbai
HQ F. No.	01/82/050/00619/AM18/DES-III
RLA F. No.	03/94/040/00260/AM18
Advance Authorization No. and Date	0310814635 dated 14.07.2017
Subject	Request of M/s J.B. Chemicals & Pharmaceuticals Ltd., Mumbai for revision/correction in adhoc norms fixed against Advance Authorization No. 0310814635 dated 14.07.2017

Decision: The Committee considered the request of firm for revision of norms and as per Licence Amendment Sheet furnished by the firm, it was decided to revise adhoc norms as under:

Sl. No.	Export product	Qty.	Sl. No	Import items	Qty.
1	Benzylamine Hydrochloride & Cetylpyridinium Chloride Anti Inflammatory and Antiseptic Sugar Free Lozenges with all Flavours. Each Lozenges contains Benzylamine Hydrochloride 3.00 mg, Cetylpyridinium Chloride 1.33 mg, Isomalt ST-M 2591.86 mg. Net Content Benzylamine Hydrochloride 87.60 Kgs, Cetylpyridinium Chloride 38.84 Kgs, Isomalt ST-M 75682.31 Kgs.	1000 Number	1.	Benzylamine Hydrochloride	3.06 gram
			2	Cetylpyridinium Chloride	1.356 gram
			3	Isomalt ST-M	2591.86 gram
2	Benzylamine Hydrochloride Anti Inflammatory Sugar Free Lozenges with all Flavours. Each Lozenge contains Benzylamine Hydrochloride 3.00 mg, Isomalt ST-M 2591.86 mg. Net Content Benzylamine Hydrochloride 58.39Kgs, Isomalt ST-M 50449.83 Kgs	1000 Number	4	Benzylamine Hydrochloride	3.06 gram
			5	Isomalt ST-M	2591.86 gram
3	Cetylpyridinium Chloride 1mg Antiseptic Sugar Free Lozenges with Mint Flavours. Each Lozenge contains Cetylpyridinium Chloride 1mg, Isomalt ST-M 2591.86 mg. Net Content Cetylpyridinium Chloride 18.25 Kgs, Isomalt ST-M 47301.45 Kgs.	1000 Number	6	Cetylpyridinium Chloride	1.02 gram
			7	Isomalt ST-M	2591.86 gram
4	Zecuf Herbal Cough Lozenges Sugar Free. Each Lozenge contains Isomalt ST-M 2591.86 mg. Net Content Isomalt ST-M 15243.91 Kgs	1000 Number	8	Isomalt ST-M	2591.86 gram
5	Cetylpyridinium Chloride and Bromhexine Hydrochloride Antiseptic Lozenges Sugar Free with all Flavours	1000 Number	9	Cetylpyridinium Chloride	1.356 gram
			10	Isomalt ST-M	2591.86 gram

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-06
Meeting No.	NC/3/MEET/May/202223/3
Date	27/05/2022
Firm's Name	M/s J.B. Chemicals & Pharmaceuticals Ltd., Mumbai
HQ F. No.	01/82/050/01625/AM16/DES-III 01/82/050/01612/AM16/DES-III 01/82/050/01615/AM16/DES-III 01/82/050/01613/AM16/DES-III
RLA F. No.	03/94/040/00816/AM16 03/94/040/00814/AM16 03/94/040/00815/AM16 03/94/040/00817/AM16
Advance Authorization No. and Date	0310801629 dated 07.01.2016, 0310801603 dated 06.01.2016, 0310801571 dated 05.01.2016 0310801604 dated 06.01.2016
Subject	Request of M/s J.B Chemicals & Pharmaceuticals Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310801629 dated 07.01.2016, 0310801603 dated 06.01.2016, 0310801571 dated 05.01.2016 and 0310801604 dated 06.01.2016

Decision: The Committee considered the request of firm for revision of norms and as per Licence Amendment Sheet furnished by the firm, it was decided to revise adhoc norms as under:

For Advance Authorization No. 0310801629 dated 07.01.2016

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty. (in gm for 100 lozenges)
1	Diffiam Sugar Free Lozenges Flavours Raspberry / Eucalyptus & Menthol / Honey & Lemon / Orange / Double Mint / Other Flavours / Andolex – C Lozenges Sugar Free Flavour Raspberry / Eucalyptus & Menthol / Honey & Lemon / Orange / Other Flavours. Each lozenges contains Benzylamine Hydrochloride 3.00 mg, Cetylpyridinium Chloride 1.33 mg, Isomalt ST-M 2591.86 mg.	100 lozenges	1	Benzylamine Hydrochloride	0.306 gm
			2	Cetylpyridinium Chloride	0.1356 gm
			3	Isomalt ST-M	259.186 gm
2	Diffiam AAA Sugar Free Lozenges Flavours / Eucalyptus & Menthol / Honey & Lemon / Black Currant / Berry. Each lozenges contains Benzylamine Hydrochloride 3.00 mg, Isomalt ST-M 2591.86 mg.	100 lozenges	4	Benzylamine Hydrochloride	0.306 gm
			5	Isomalt ST-M	259.186 gm
3	Cetylpyridinium Chloride and Benzylamine Hydrochloride Antiseptic Lozenges sugar free. Each lozenges contains Cetylpyridinium Chloride EP 1.00 MT, Isomalt ST-M 2591.86 mg.	100 lozenges	6	Cetylpyridinium Chloride	0.102 gm
			7	Isomalt ST-M	259.186 gm

For Advance Authorization No. 0310801603 dated 06.01.2016

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty. (in gm for 100 lozenges)
1	Diffiam Sugar Free Lozenges Flavours Raspberry / Eucalyptus & Menthol / Honey & Lemon / Orange / Double Mint Flavours Strawberry & Other Flavour. Each lozenges contains Benzydamine Hydrochloride 3.00 mg, Cetylpyridinium Chloride 1.33 mg, Isomalt ST-M 2591.86 mg.	100 lozenges	1	Benzydamine Hydrochloride	0.306 gm
			2	Cetylpyridinium Chloride	0.1356 gm
			3	Isomalt ST-M	259.186 gm
2	Diffiam AAA Sugar Free Lozenges Flavours / Eucalyptus & Menthol / Honey & Lemon / Black Currant / Berry. Each lozenges contains Benzydamine Hydrochloride 3.00 mg, Isomalt ST-M 2591.86 mg.	100 lozenges	4	Benzydamine Hydrochloride	0.306 gm
			5	Isomalt ST-M	259.186 gm

For Advance Authorization No. 0310801571 dated 05.01.2016

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty. (in gm for 100 lozenges)
1	Diffiam Sugar Free Lozenges Flavours Raspberry / Eucalyptus & Menthol / Honey & Lemon / Orange / Double Mint / Other Flavours. Each lozenges contains Benzydamine Hydrochloride 3.00 mg, Cetylpyridinium Chloride 1.33 mg, Isomalt ST-M 2591.86 mg.	100 lozenges	1	Benzydamine Hydrochloride	0.306 gm
			2	Cetylpyridinium Chloride	0.1356 gm
			3	Isomalt ST-M	259.186 gm
2	Diffiam AAA Sugar Free Lozenges Flavours / Eucalyptus & Menthol / Honey & Lemon / Black Currant / Berry. Each lozenges contains Benzydamine Hydrochloride 3.00 mg, Isomalt ST-M 2591.86 mg.	100 lozenges	4	Benzydamine Hydrochloride	0.306 gm
			5	Isomalt ST-M	259.186 gm
3	Cetylpridinium Chloride and Benzydamine Hydrochloride Antiseptic Lozenges sugar free. Each lozenges contains Cetylpyridinium Chloride EP 1.00 MT, Isomalt ST-M 2591.86 mg.	100 lozenges	6	Cetylpyridinium Chloride	0.102 gm
			7	Isomalt ST-M	259.186 gm

For Advance Authorization No. 0310801604 dated 06.01.2016

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty. (in gm for 100 lozenges)
1	Diffiam Sugar Free Lozenges Flavours Raspberry / Eucalyptus & Menthol / Honey & Lemon / Orange / Double Mint / Mint / Other Flavours. Each lozenges contains Benzydamine Hydrochloride 3.00 mg, Cetylpyridinium Chloride 1.33 mg, Isomalt ST-M 2591.86 mg.	100 lozenges	1	Benzydamine Hydrochloride	0.306 gm
			2	Cetylpyridinium Chloride	0.1356 gm
			3	Isomalt ST-M	259.186 gm
2	Diffiam AAA Sugar Free Lozenges Flavours / Eucalyptus & Menthol / Honey & Lemon / Black Currant / Berry. Each lozenges contains Benzydamine Hydrochloride 3.00 mg, Isomalt ST-M 2591.86 mg.	100 lozenges	4	Benzydamine Hydrochloride	0.306 gm
			5	Isomalt ST-M	259.186 gm
3	Cetylpridinium Chloride and Benzydamine Hydrochloride Antiseptic Lozenges sugar free. Each lozenges contains Cetylpyridinium Chloride EP 1.00 MT, Isomalt ST-M 2591.86 mg.	100 lozenges	6	Cetylpyridinium Chloride	0.102 gm
			7	Isomalt ST-M	259.186 gm

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-07
Meeting No.	NC/3/MEET/May/202223/3
Date	27/05/2022
Firm's Name	M/s Fermenta Biotech Limited (Formerly known as M/s DIL Limited)
HQ F. No.	01/82/050/00746/AM20/DES-III
RLA F. No.	03/94/040/00553/AM20
Advance Authorization No. and Date	0310832316 dated 18.10.2019
Subject	Request of M/s Fermenta Biotech Limited for fixation of adhoc norms against Advance Authorization No. 0310832316 dated 18.10.2019

Decision: Shri Arun Khedwal - GM Supply Chain Management, Shri Amol Lone Business Finance Controller and Shri Srinath Trivikram - Senior Group leader; attended the Personal Hearing and explained their case. The Committee after deliberation; decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
CHOLESTEROL (Assay by GC not less than 91.0%)	1 kg	1	DETOX FOC-27 (FISH BODY OIL CRUDE) (Non – edible grade, FFA content not less than 20%)	4.00 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-08
Meeting No.	NC/3/MEET/May/202223/3
Date	27/05/2022
Firm's Name	D.K Bio Pharma Pvt. Ltd.
HQ F. No.	01/82/050/02253/AM19/DES-III 01/82/050/01006/AM19/DES-III
RLA F. No.	03/94/040/00842/AM19 03/94/040/00603/AM18
Advance Authorization No. and Date	0310826158 dated 04.01.2019 0310816992 dated 13.11.2017
Subject	Request of M/s D.K Bio Pharma Pvt. Ltd. for fixation of adhoc norms against Advance Authorization No. 0310826158 dated 04.01.2019 and 0310816992 dated 13.11.2017

Decision: Shri Sushant Shinde - Senior Manager Accounts; attended the Personal Hearing and explained its case. The Committee after deliberation; decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
CHOLESTEROL (Assay by GC not less than 91.0%)	1 kg	1	DETOX FOC-27 (FISH BODY OIL CRUDE) (Non – edible grade, FFA content not less than 20%)	4.00 kg

RA concerned may take further necessary action as per above decision of NC.

Meeting ended with thanks to Chair and participants
